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Title: Need to curb illegal infiltration from Bangladesh to India.

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Continuous inflow of Bangladeshi infiltrators in Eastern part of the country, specially in Assam is posing grave threat to internal and external security of the country. Hon'ble High Court of Guwahati expressed dissatisfaction in action over the deportation, detention of illegal migrants.

Moreover, it is a well established fact that those who entered Assam illegally simply stay back and either police or any other agency take little care to identify them. Those who come with valid documents, too never go back. The Foreigner Act must be implemented in letter and spirit.

The Union Government should take immediate action on pending cases of foreign nationals who have been nabbed without valid documents.

I urge the Union Government to take serious note of the situation and take urgent necessary measures to curb illegal infiltration from Bangladesh into India.